

Information regarding import duty collected on cashew-nuts other than raw cashew-nuts for the period in question is as below:—

1950-51	1951-52	1952-53
Rs.	Rs.	Rs.
855	6298	4637

Export Duty

Cashew-nuts as well as raw cashew-nuts are not liable to export duty and the amount collected for the period in question is therefore 'Nil.'

DIRECT AND INDIRECT TAXES

43. **Shri K. Subrahmanyam:** Will the Minister of Finance be pleased to state what is the ratio of direct taxes to indirect taxes during each of the years from 1947-48 to 1951-52?

The Deputy Minister of Finance (Shri M. C. Shah): The ratio of direct to indirect taxes during the years 1947-48 to 1951-52 is:—

47-48	48-49	49-50	50-51	51-52
47:53	55:45	49:51	50:50	45:55

EX-SERVICEMEN'S POST-WAR RECONSTRUCTION FUND

44. **Shri Karni Singhji:** Will the Minister of Defence be pleased to state:

(a) the amount that has been spent by the Rajasthan Government out of the ex-Servicemen's Post-War Reconstruction Fund during 1952-53; and

(b) the various items on which this money has been spent?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The information is being collected and will be placed on the Table of the House.

OFFICERS IN P. E. P. S. U.

46. **Sardar Hukam Singh:** (a) Will the Minister of States be pleased to state the number of officers brought from outside to serve in PEPSU since the assumption of the administration by the President?

(b) Will Government lay on the Table of the House a statement showing—

- (i) the names of the officers and their ages with office that they held last;
- (ii) the States from which brought;
- (iii) the salaries that they were drawing there or the pensions that they were getting;
- (iv) the conditions under which they have been employed; and
- (v) the salaries including allowances of all kinds that have been given to them in PEPSU?

The Minister of Home Affairs and States (Dr. Katju): (a) Eleven, excluding the Adviser and the Joint Adviser.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix I, annexure No. 34.]

PAY SCALES OF LOWER DIVISION CLERKS

47. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to refer to the reply given to unstarred question No. 700 on the 16th September, 1953 and state whether a decision has been taken on the representation made for raising the pay scales of lower division clerks working in the Central Secretariat and attached offices?

The Deputy Minister of Finance (Shri M. C. Shah): The matter is still under consideration.

ATOMIC REACTOR

48. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that the Government of India have made available any amount to the Atomic Energy Commission for setting up an Atomic Reactor in India?

(b) If so, what amount?

(c) Where will the Reactor be located?